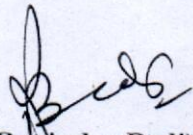


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs):
TIS HAZARI COURTS, DELHI**

CIRCULAR

It is informed to all the Ld. CJMs/ACJMs/JMFCs (previously known as CMM/ACMMs/MMs) posted in Central District, Tis Hazari Courts Delhi and Rouse Avenue District Court, New Delhi that in compliance to Hon'ble High Court Order No. 24/DHC/Gaz.IIB/BNSS/G-7/VI.E.2(a)/2024 dated 01.07.2024, new Rubber Stamps with updated designation have been prepared and the same are ready for issuance.

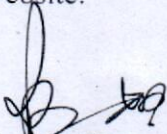
Therefore, all the Ld. CJMs/ACJMs/JMFCs posted in Central District, Tis Hazari Courts Delhi and Rouse Avenue District Court, New Delhi are requested to direct their Court's Reader/Ahlmad/Asst. Ahlmad to collect the new Rubber Stamps from General Branch, Central, Room No. 128, THC, Delhi for smooth functioning of Courts.


(Ravinder Bedi)
District Judge, Commercial Court- 12
Officer-in-charge, General Branch
Central, Tis Hazari Courts, Delhi

No. 41541-581/RubberStamps/Genl./THC/2024 Dated, Delhi the 12 JUL 2024

Copy forwarded for information and necessary action to:-

1. All the Ld. CJMs/ACJMs/JMFCs posted in Central District, Tis Hazari Courts Delhi and Rouse Avenue District Court, New Delhi.
2. P.S. to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. ☒ The Website Committee to upload the circular on official Website.


District Judge, Commercial Court- 12
Officer-in-charge, General Branch
Central, Tis Hazari Courts, Delhi